

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A./021/291/2018  
Date of Order : 27-04-2018

Between :

G.Surya Prakash, HRMS No.198502601,  
(Group-B), age as on 31.03.2018 is 54 years 10 months  
And 21 days, O/o SDE (External-3), Saifabad,  
Hyderabad. ....Applicant

AND

1. Bharat Sanchar Nigam Limited (BSNL),  
Rep by its Chief General Manager,  
T.T.Circle,Hyderabad-1.
2. Bharat Sanchar Nigam Limited (BSNL),  
Rep by its Principal General Manager,  
Hyderabad Telecom District, Adarshnagar,  
Hyderabad-500063.
3. Bharat Sanchar Nigam Limited (BSNL),  
Rep by its G.M.T.Dof (Adilabad),  
Telangana. ....Respondents

Counsel for the Applicant: Mr.P.N.A.Christian

Counsel for the Respondents : Mrs.A.P.Lakshmi, SC for BSNL

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

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Heard Mr. A. Saibaba representing Mr.P.N.A.Christian, learned  
counsel for the applicant.

2. The Original Application is dismissed as withdrawn. No order as to

costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 27<sup>th</sup> April, 2018.  
Dictated in Open Court.

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